

MR. CHAIRMAN: Please sit down.

SHRI BHUPESH GUPTA: Will you kindly castigate them? You have power and authority.

MR. CHAIRMAN: I request you. No, no.

SHRI BHUPESH GUPTA: We would like to know—is the Opposition going to be treated like this?

MR. CHAIRMAN: The Opposition . . .

SHRI BHUPESH GUPTA: They lecture about democracy and all that . . .

(Interruptions)

श्री राजनारायण (उत्तर प्रदेश) : एक प्वाइंट आफ आर्डर मेरा है ।

{Shri Bhupesh Gupta rose} MR.

CHAIRMAN: Mr. Gupta . . . AN HON.

MEMBER: You sit down.

SHRI ABID ALI: Traitors should be put in jail.

(Interruptions)

MR. CHAIRMAN: I would request the hon. Members on either side . . .

SHRI G. MURAHARI (Uttar Pradesh): I move:

"That the Member be expelled."

SHRI BHUPESH GUPTA: What does he say? Why this . . .

MR. CHAIRMAN: He said nothing.

SHRI BHUPESH GUPTA: Have you heard?

MR. CHAIRMAN: No, no.

श्री राजनारायण : एक प्वाइंट आफ आर्डर मेरा सुन लीजिये ।

SHRI BHUPESH GUPTA: Senility has come.

श्री राजनारायण : श्रीमन्, मेरा प्वाइंट आफ आर्डर सुन लीजिये ।

MR. CHAIRMAN: Mr. Raj Narafn, I am on my legs.

श्री राजनारायण : इसलिये मैं बैठ गया । लेकिन मैं अर्ज करना चाहता हूँ कि श्रीमन् सदन को कंट्रोल करेंगे या वह माननीय सदस्य करेंगे ।

श्री सभापति : मुझे उम्मीद है कि जो चेयरमैन कर रहा है वही ठीक होगा । कभी-कभी लोग गलती करते हैं और मुझे उम्मीद है कि न यह इधर से होगी और न उधर से होगी ।

SHRI BHUPESH GUPTA: We do not take any notice of that. I assure you.

SHRI ABID ALI: He only said . . .

MR. CHAIRMAN: There is the formal business. I would like to go through it before I can adjourn House.

MOTION RE APPOINTMENT OF MEMBERS TO THE JOINT COMMITTEE OF THE HOUSES ON THE PATENTS BILL, 1965

THE MINISTER OF INDUSTRY (SHRI D. SANJIVAYYA): Sir, I move:

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do appoint six members to the Joint Committee of the Houses on the Patents Bill, 1965, in the vacancies caused by the retirement of Shri Arjun Arora, Shri T. Chengalvaroyan, Shri R. S. Doogar, Shri Shyam Nandan Mishra, Shri M. R. Shervani and Shri Rajendra Pratap Sinha from the membership of the Rajya Sabha on the 2nd April, 1966 and resolves that the following members of the Rajya Sabha be appointed to the said Joint Committee, namely:—

1. Shri Arjun Arora.
2. Shri T. Chengalvaroyan.
3. Shri R. S. Doogar.
4. Shri Shyam Nandan Mishra.
5. Shri M. R. Shervani.
6. Shri Rajendra Pratap Sinha."

The question was proposed.

श्री अटल बिहारी वाजपेयी (उत्तर प्रदेश) : सभापति जी, इस कमेटी के बारे में एक बात मैं आपके ध्यान में लाना चाहता हूँ । एक सदस्य

इस कमेटी में ऐसे हैं जो कि पहले विरोधी दल में थे और विरोधी दल के सदस्य होने के नाते उन्हें इस कमेटी में लिया गया, बाद में वह कांग्रेस में शामिल हो गये

श्री राजनारायण (उत्तर प्रदेश) : कौन है वह ?

श्री डॉ० संजीव्या : कौन ?

श्री अटल बिहारी वाजपेयी : अब फिर वह इस कमेटी में आ रहे हैं । मैं चाहूंगा कि विरोधी दल का प्रतिनिधित्व कम नहीं होना चाहिये ।

MR. CHAIRMAN: We have got the same Members, the Members who retired are the same.

SHRI BHUPESH GUPTA (West Bengal): About individuals we are not quarrelling. The rules are there; we have been following a convention. The Government side discusses with us. They decide as to how many people should be from the ruling party. Then they discuss with us the number and take from us by mutual consultation. Generally there is consultation. Therefore when he went there, he naturally went from the quota that the Government had allotted to us and divided amongst us. If some people cross the floor, they are welcome to do so. But why should the Opposition suffer on account of that ? If the Congress has adopted somebody from this side, well, we can adopt somebody from that side.

SHRI ARJUN ARORA (Uttar Pradesh) : Both Shri Bhupesh Gupta and Shri Atal Bihari Vajpayee are wrong; on facts they are wrong.

SHRI ATAL BIHARI VAJPAYEE: We are on a principle, not on facts.

SHRI ARJUN ARORA: On facts you are wrong.

SHRI BHUPESH GUPTA: If we are wrong, it is for you to look into the matter and then by mutual consultation it can be arranged,

SHRI ARJUN ARORA: When Shri Sinha was elected a Member of that Committee, he was a member of the Congress Party.

SHRI R. S. DOOGAR (West Bengal): If Shri Atal Bihari Vajpayee has Shri R* jendra Pratap Sinha in his mind, I would say that he has been in this Committee from the Congress quota. Therefore this question does not arise.

श्री राजनारायण : श्रीमन्, मैं एक इन्फार्मेशन चाहता हूँ । इसमें यह लिखा हुआ है कि यह कमेटी हाउस की है, तो यह कमेटी हाउस की ही है न ?

श्री अर्जुन अरोड़ा : यह ज्वाइंट सेलेक्ट कमेटी है ।

श्री राजनारायण : ज्वाइंट सेलेक्ट कमेटी है तो यह कमेटी हाउस की है । तो हाउस की कमेटी को चेयरमैन एप्वाइंट करेगा या कोई मंत्री एप्वाइंट करेंगे । मैं जरा यही इन्फार्मेशन चाहता हूँ । यह इन्फार्मेशन मुझे दी जाये ।

श्री आर० एस० दुगड़ : (पश्चिमी बंगाल) मुराहरि साहब, जरा उनको बता दें ।

SHRI D. SANJIVAYYA : It is a Joint Select Committee of both the Houses.

श्री सभापति : मंत्री जी यह मोशन मूव कर रहे हैं कि इनको एप्वाइंट किया जाये ।

श्री राजनारायण : तो इसी समय सम्मानित सदन को पूरा अधिकार है कि वह किसी को न मानें, माननीय सदस्य किसी का विरोध कर सकते हैं. . .

श्री सभापति : विरोध कर सकते हैं, विरोध का अधिकार है लेकिन समझौता हो चुका है ।

श्री राजनारायण : तो हम इस प्रस्ताव का विरोध कर रहे हैं । आप खड़े हैं इसलिये मैं बैठे जा रहा हूँ । मैं अपनी डिफिकल्टी बता रहा हूँ कि इस तरह से चलायेंगे तो भविष्य में मुश्किल होगी ।

श्री सभापति : नहीं नहीं, ऐसे कोई नहीं चलायेगा, ऐसे नहीं पास हो जायेगा ।

SHRI BHUPESH GUPTA: He has indulged in . . .

MR. CHAIRMAN: The question is :

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do appoint six members to the Joint Committee of the Houses on the Patents Bill, 1965, in the vacancies caused by the retirement of Shri Arjun Arora, Shri T. Chengalvaroyan, Shri R. S. Doogar, Shri Shyam Nandan Mishra, Shri M. R. Shervani and Shri Rajendra Pratap Sinha from the membership of the Rajya Sabha on the 2nd April, 1966 and resolves that the following members of the Rajya Sabha be appointed to the said Joint Committee, namely :

1. Shri Arjun Arora.
2. Shri T. Chengalvaroyan.
3. Shri R. S. Doogar.
4. Shri Shyam Nandan Mishra.
5. Shri M. R. Shervani.
6. Shri Rajendra Pratap Sinha."

The motion was adopted.

**MOTION RE APPOINTMENT OF
MEMBERS TO THE JOINT COMMITTEE
OF THE HOUSES ON THE DELHI
ADMINISTRATION BILL, 1965**

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
JAISUKHLAL HATHI): Sir, I move:

That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do appoint, two members to the Joint Committee of the Houses on the Delhi Administration Bill, 1965 in the vacancies caused by the retirement of Shri L. N. Mishra and Kumari Shanta Vasisht from the Membership of the Rajya Sabha on the 2nd April, 1966 and resolves that the following members of the Rajya Sabha be appointed to the said Joint Committee, namely :

1. Shri L. N. Mishra.
2. Kumari Shanta Vasisht.

श्री राजनारायण (उत्तर प्रदेश) : मैं इसका विरोध करने के लिये खड़ा हुआ हूँ, श्रीमन् ।

MR. CHAIRMAN: I have not yet put the motion before the House.

आप तो कायदा जानते हैं
The question was proposed

श्री राजनारायण : श्रीमन् जिस बंग से यह कमेटी बन रही है देहली एडमिनिस्ट्रेशन के संबंध में, चूंकि मैं खुद भुक्त भोगी हूँ इसलिए कृपा करके उसके संबंध में मुझे कुछ कहने का मौका दिया जाये । आप जानते हैं श्रीमन् कि 'जाके पैर न फटे बिवाई, सो क्या जाने पीर पराई', जिसके पांव में चोट नहीं है वह दूसरे के पांव की चोट को समझ नहीं सकता ।

श्री सभापति : देखिये, इस कमीशन में आप नाम पेश कर सकते हैं कि ये नाम न हों, ये हों ।

श्री राजनारायण : तो मैं इसमें नाम पेश करता हूँ । नाम इसलिये पेश करता हूँ क्योंकि हमें भी कुछ कह लेने का हक है । मैं कोई ऊलजलूल नाम तो नहीं पेश कर सकता हूँ । मैं नाम पेश करता हूँ श्री गंगाशरण सिंह का, श्री अटलबिहारी वाजपेयी का. . .

श्री अटल बिहारी वाजपेयी (उत्तर प्रदेश) : नहीं, नहीं ।

SHRI P. N. SAPRU (Uttar Pradesh): On a point of order. I want your ruling on this question whether it is open to Mr. Raj Narain to refer to . . .

श्री राजनारायण : यह प्वाइंट आफ ऑर्डर के नाम है । जिस पर मोरदा जायजे
SHRI P. N. SAPRU: I know how to deal with him. I want to know whether it is open to Mr. Rajnarain to refer to two Members of this House as *Ul Jalool*.

श्री राजनारायण : मैंने यह नहीं कहा, गलत समझे, आप पहले सुन लें । आप राजनारायण को बहुत पहले से जानते हैं, मैं भी आपको जानता हूँ । मैंने कहा मैं केवल दो नाम पेश करूंगा और वह कोई ऊलजलूल तरीके से पेश नहीं करूंगा । मैंने यह कहा ।